

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 103 of 2017 (SZ)

Applicant(s)

Lingaraju
Bangalore and 2 others

Vs.

Respondent(s)

The State of Karnataka
By its Chief Secretary
Bangalore and 12 others.

Legal Practitioners for Applicant(s)

M/s. Lakshmi Narasimhan
L.Ramu

Legal practitioners for respondent(s)

M/s. M.R. Gokul Krishnan for R4 and R5
M/s. Krishna Vyas for R12

Note of the Registry	Orders of the Registrar
Order No. 2	<p>Date: 12.07.17</p> <p style="text-align: center;">Applicant counsel present. R11 notice served. R11 called absent. No representation for R13. Vakalat or MoA not filed for R13. Hence R13 also called absent. Fresh private notice to R1 to R3, R6 to R10 and reply of R4, R5, R12 call on 26.07.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>